

HIGH COURT OF MADHYA PRADESH, JABALPUR

ORDER

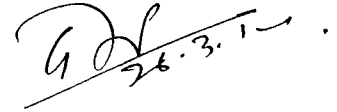
No. 424 /Confdl./2014
II-2-74/2009 (Part-3)

Dated 26th March, 2014

This is to inform you that the Madhya Pradesh State Legal Services Authority, Jabalpur, under the aegis of District Legal Services Authority, **Jabalpur**, is organizing **6 days "Training on Mediation"** programme between **01-06 April, 2014, at Jabalpur.**

Hon'ble the Chief Justice and Patron- in-Chief, M.P. State Legal Services Authority has been pleased to nominate Judicial Officers from District **Jabalpur, Panna, Katni, Mandla and Balaghat** (28 officers in all), whose names have been mentioned in the endorsement, to participate in the aforesaid programme.

BY ORDER OF HON'BLE THE CHIEF JUSTICE



(VED PRAKASH)
REGISTRAR GENERAL

Endt. No. 425 /Confdl./2014
II-2-74/2009 (Part-3)

Dated 26th March, 2014

Copy forwarded to:-

1. Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.
2.
 1. Shri Jashrath Raj Bachchan, III A.D.J., Katni.
 2. Smt. Tripti Sharma, I A.D.J., Katni.
 3. Shri Shamroz Khan, A.D.J., Pawai, District Panna.
 4. Shri Ajay Kumar Singh, III ADJ, Mandla.
 5. Shri Tanveer Ahamed Khan, V C.J.Cl.-I, Jabalpur.
 6. Shri Sunil Kumar Mishra, III C.J.Cl.-I, Katni.
 7. Shri Deepak Bansal, IV C.J.Cl.-I, Katni.
 8. Shri Rakesh Kumar Singh (Jr.), II C.J.Cl.-I, Katni.
 9. Shri Manish Kumar Shrivastava, II C.J.Cl.-I, Jabalpur.
 10. Smt. Priti Singh, C.J.Cl.-I, Patan, District Jabalpur.
 11. Shri Chandra Kishor Barpete, I C.J.Cl.-I, Waraseoni, District Balaghat.
 12. Shri Arun Kumar Kharadi, C.J.Cl.-I, Vijayraghgarh, District Katni.
 13. Shri Prawendra Kumar Singh, VIII C.J.Cl.-I, Jabalpur.

14. Shri Anil Kumar Sahu, AJ to I C.J.Cl.-I, Katangi, District Balaghat.
15. Shri Anand Kumar Sehlam, XI C.J.Cl.-II, Jabalpur.
16. Shri Santosh Kumar Kol, III C.J.Cl.-II, Mandla.
17. Shri Tej Pratap Singh, AJ to I CJ-I, Panna at Ajaygarh.
18. Shri Amit Singh Sisodia, IV C.J.Cl.-II, Balaghat.
19. Shri Ravindra Kumar Sharma (Jr.), III C.J.Cl.-II, Panna.
20. Shri Ashish Tamrakar, AJ to I C.J.Cl.-II, Katni.
21. Shri Siraj Ali, AJ to C.J.Cl.-II, Baiher, District Balaghat.
22. Shri Manish Kumar Singh, C.J.Cl.-II, Pawai, District Panna.
23. Shri Kamlesh Kumar Kol, II C.J.Cl.-II, Panna.
24. Shri Raveendra Kumar Dhurve, AJ to C.J.Cl.-II, Patan, District Jabalpur.
25. Shri Arvind Singh Tekam, III C.J.Cl.-II, Katni.
26. Sushri Sneha Singh, V C.J.Cl.-II, Katni.
27. Shri Girjesh Kumar Sanodia, AJ to C.J.Cl.-II, Niwas, District Mandla.
28. Shri Rakesh Kumar Maravi, XII C.J.Cl.-II, Jabalpur.

With a direction to participate in the 6 days "Training on Mediation" programme between 01-06 April, 2014, at Jabalpur.

3. District and Sessions Judge, **Jabalpur / Panna / Katni / Mandla / Balaghat** for information and necessary action.
 - **The District & Sessions Judge, Jabalpur has been permitted to use 'Gram Nyayalaya's vehicle' to receive and see off Master Trainers from Airport.**
 - You are requested to send confirmation of receiving of this communication immediately, by fax.
4. The Member Secretary, M.P. State Legal Services Authority, Jabalpur for information and necessary action in reference to your Letter No. 1953, dated 20.03.2014.
5. The Director, JOTRI, Jabalpur, for information and necessary action.


(VED PRAKASH)
REGISTRAR GENERAL